

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	Hearing	397-398	VRAR Rama-krishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. R. RAGHUNATHAN ROHAN RATASEKARAN	Counsel for Petitioner	Roh R
2.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	Ashok

Counsel for petitioner is present. Counsel for respondent is also present.

List it on 28.07.2017 for giving reply by counsel for petitioner.

MEMBER (J)